

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 115  
C.P.(IB)/36(AHM)2021

**Order under Section 9 IBC,2016**

**IN THE MATTER OF:**

Travel Designer India Pvt. Ltd  
V/s  
TWV Travellers Wings Voyages Pvt. Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Mandeep Saluja, Advocate  
For the Respondent :None

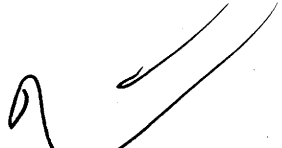
**ORDER**

None appeared for the Corporate Debtor.

The Operational Creditor is advised to effect a paper publication in vernacular language, widely circulated newspaper in area, where the registered Office of the Company is situated, by prescribing minimum 7 days' time from the date of publication.

List the matter on 21.09.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)